

(b) if so, the names of those countries, the amount of loan given so far with details thereof; and

(c) the total amount given by the Government of India till the 31st December, 1964?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) Yes, Sir.

(b) and (c). Loans have so far been granted to U.A.R. (Egypt), Burma and Nepal. The amounts given and the balance outstanding as on date are as given below:

	<i>Amount of loan</i>	<i>Balance outstanding</i>
U.A.R. (Egypt)	Rs. 650 lakhs	Rs. 15 lakhs
Burma	Rs. 1998 lakhs	Rs. 1167 lakhs
Nepal	Rs. 87 lakhs	Rs. 87 lakhs

#### **Training of Doctors Abroad**

**2760. Shri Dharmalingam:** Will the Minister of Health be pleased to state:

(a) the names of programmes under which Doctors are sent abroad for further studies;

(b) the number of Doctors sent abroad during the last three years, State wise;

(c) the number of applications received under the above scheme from each State; and

(d) the mode of selection thereof?

**The Minister of Health (Dr. Sushila Nayar):** (a) The Ministry of Health send doctors abroad only for practical training in different specialities under the various Technical Aid Programmes viz. Colombo Plan, Indo-French Technical Cooperation, USAID, WHO etc. Doctors are also deputed for training from time to time on some other *ad-hoc* offers of fellowships from foreign/international organisations such as Ford Foundation, Population Council, Worcester Foundation, Nuffield Foundation and Rockefeller Foundation etc.

(b) and (c). A statement containing the requisite information is laid on

the Table of the House. [Placed in library, see No. LT-4306/65].

(d) Selection of doctors for training abroad is made by the Central Selection Committee constituted by the Ministry of Health. The selection made by this Committee is subject to approval by the Technical Assistance Selection Committee in the Ministry of Finance in respect of some of the programmes.

#### **Goldsmiths**

**2761. Shri V. V. Thevar:** Will the Minister of Finance be pleased to state:

(a) whether any priority is given in the allotment of poramboke land to the goldsmiths displaced on account of Gold Control Order who are prepared to bear the cost;

(b) whether it is a fact that the certificates given by an M.P./M.L.A./President of Panchayat Board, stating that such and such person is affected by Gold Control Order are being ignored on the advice of village officials who give contradictory reports;

(c) if so, the action being taken against the officials who give such false reports; and

(d) whether it is possible to route the certificate/enquiries only through the Panchayat Union so as to avoid contradictory and false reports?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) The Government of Madras have directed that for purposes of assignment of lands for cultivation, displaced goldsmiths should be given priority below ex-servicemen and above other landless persons. They have also directed that displaced goldsmiths who are poor and who do not own a house or house site be assigned house sites free of land value and with priority over other house-less persons. Other State Governments have been requested to consider the possibility of taking similar action.

(b) No such case has come to the notice of Government.

(c) Does not arise.

(d) Since the work of certification and rehabilitation has been entrusted to different grades of officials in different States depending on the circumstances in each State, it is not considered desirable to make any modification, so as to entrust the work uniformly to the Panchayat union.

#### Hospitals and Dispensaries

**2762. Dr. Kohor:** Will the Minister of Health be pleased to refer to the reply given to Unstarred question No. 2657 on the 30th April, 1964 and state:

(a) whether the information regarding the number of hospitals and dispensaries established by foreign missions in India has been collected from various State Governments; and

(b) if so, the particulars thereof?

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). A copy of the Statement in fulfilment of the assurance is laid on the Table. [Placed in library. See No. LT-430/65].

#### Irinav Regulator

**2763. Shri A. K. Gopalan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have received any complaint from the Public about the functioning of the Irinav Regulator in Cannanore district, Kerala;

(b) whether it has breakages and salt water is getting into pure water kept in the Dam through these breakages;

(c) if so, whether Government have taken any measures to remedy this defect;

(d) whether Government have received a memorandum from the peasants stating that they are not getting water in time from the Dam; and

(e) if so, the action being taken in the matter?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) to (e).

The requisite information is being collected from the Government of Kerala and will be laid on the Table of the House

#### Agricultural Crops in Trichur District

**2764. Shri A. K. Gopalan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware that the agricultural crops of Mullur Kayal area in Trichur District (Kerala) are facing destruction because of scarcity of water; and

(b) if so, the steps Government propose to take to save the crops in this area?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). There was unauthorised pumping of Peechi water which caused scarcity of water in Mullur Kayal area. This has been detected and stopped by the Government of Kerala.

#### Hospitals in Kerala

**2765. Shri A. K. Gopalan:** Will the Minister of Health be pleased to state:

(a) the number of hospitals in Kerala at the District Headquarters;

(b) the number out of them where separate facilities are provided for women;

(c) the average number of in-patients in each hospital per mensem;

(d) whether the number of beds provided is far short of the requirements;

(e) whether there is a shortage of X-Ray films in these hospitals;

(f) whether there is also a shortage of staff; and

(g) if so, the measures proposed to rectify these?

**The Minister of Health (Dr. Sushila Nayar):** (a) to (g). Information is awaited from the Kerala Government